

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 53 of 2012 &
I.A. No. 110 of 2012

Dated : 30th May, 2012

M/s Llyods Metal Energy Ltd.

.... Appellant (s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr.**

...Respondent (s)

ORDER

Post the matter on **18.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk